THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated, Shillong ____ November, 2016.

No. HCM. II/123/2015/____. The High Court of Meghalaya is pleased to declare the following days to be observed as holidays in the High Court of Meghalaya during the year 2017.

New Year's Day	1 st January	Sunday	1 day
Winter Vacations	2nd January to 25th January	Monday to Wednesday	24 days
Republic Day	26th January	Thursday	ı day
Maha Shivaratri	24th February	Friday	1 day
Dol Jatra (Holi)	13 th March	Monday	1 day
Shad Suk Mynsiem	Date to be notified		1 day
Ram Navami	4 th April	Tuesday	1 day
Good Friday/Dr. Ambedkar's Birthday	14 th April	Friday	1 day
Buddha Purnima	10 th May	Wednesday	1 day
Id-Ul-Fitr	26th June	Monday	1 day
U Tirot Singh Day	17 th July	Monday	ı day
Behdiengkhlam	Date to be notified		ı day
Raksha Bandhan	7 th August	Monday	1 day
Independence Day/ Janmashtami	15 th August	Tuesday	1 day
Id-Ul-Zuha	2 nd September	Saturday	1 day
Unitarian Day	18th September	Monday	ı day
Maha Ashtami	28th September	Thursday	ı day
Maha Navami	29 th September	Friday	1 day
Dusshera	30 th September	Saturday	1 day
Muharram	1st October	Sunday	ı day
Mahatma Gandhi's Birthday	2 nd October	Monday	ı day
Deepawali Holidays	18th October to 20th October	Wednesday to Friday	3 days
Guru Nanak's Birthday	4 th November	Saturday	ı day
Seng Kut Snem	23 rd November	Thursday	1 day
Nongkrem Dance	Date to be notified	1997	1 day
Wangala Festival	Date to be notified		1 day
Milad-un-Nabi	2 nd December	Saturday	ı day
Pa Togen N Sangma	12 th December	Tuesday	1 day
Death Anniversary of U Soso Tham	18th December	Monday	1 day
Christmas Holidays	21st December to 29th December	Thursday to Friday	9 days
U Kiang Nongbah Day	30th December	Saturday	1 day

NOTE:-

- Winter Vacation from 02.01.2017 to 25.01.2017.
- In addition to the aforesaid holidays all Courts shall remain closed on such days as are observed as Local Holidays in Executive Offices and also on days which are observed as Public Holidays under Section 25 of the Negotiable Instrument Act, 1881 (XXV of 1881).
- iii) If any of the festival does not fall on the Holiday notified above, necessary notification changing the date will be issued in due course of time.

REGISTRAR GENERAL

Memo No. HCM. II/123/2015/4426 A Dated, Shillong 15 November, 2016

Copy to :-

- The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The Joint Registrar- cum- OSD, High Court of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice V.P. Vaish, High Court of Meghalaya, Shillong.
- 5. The PA to Registrar General, High Court of Meghalaya, Shillong.
- 6. The Secretary to the Government of Meghalaya, Law Department, Shillong.
- 7. The Advocate General, Meghalaya, Shillong.
- 8. The District & Sessions Judge, Shillong/Jowai/ Nongpoh/ Nongstoin/Tura/Williamnagar.
- The President/Secretary, High Court Bar Association, Shillong.
- 10. The President/Secretary, Shillong Bar Association, Shillong.
- 11. The Registrar, High Court of Meghalaya, Shillong.
- 12. The Joint Registrar, High Court of Meghalaya, Shillong.
- 13. The Registrar (Administration), High Court of Meghalaya, Shillong.
- 14. The Deputy Registrar (Administration), High Court of Meghalaya, Shillong.
- 15. The Deputy Registrar (Infrastructure & Accounts), High Court of Meghalaya, Shillong.
- 16. The Assistant Registrar (Recruitment), High Court of Meghalaya, Shillong.
- 17. The Assistant Registrar (Record), High Court of Meghalaya, Shillong.
- 18. The Assistant Registrar (Accounts), High Court of Meghalaya, Shillong.
- 19. The Chief Librarian, High Court of Meghalaya, Shillong.
- 20. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong
- 21. The Public Relations Officer, High Court of Meghalaya, Shillong.
- 22. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
- 23. The Superintendent (Judicial), High Court of Meghalaya, Shillong.
- 24. Notice Board.
- 25.Office file

REGISTRAR GENERAL

alv